MR. DEPUTY-SPEAKER: Subject to correction, the result* of the Division is:

AYES—110.

NOES—40

The Motion was adopted

(*Interruptions*)

SHRI JYOTIRMOY BOSU: They have collected Rs. 36 crores but we have got 40 votes.

(*Interruptions*)

[Shri George Fernandes and some other hon. Members then left the House.]

SHRI R. VENKATARAMAN: Sir, I introduce** the Bill.

16.12 hrs.

STATEMENT RE. SPECIAL BEARER BONDS (IMMUNITIES AND EXEMPTIONS) ORDINANCE, 1981

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): Sir I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Special Bearer Bonds (Immunities and Exemptions) Ordinance, 1981.

16.13 hrs.

[SHRI SOMNATH CHATTERJEE *in the Chair*.]

MATTER UNER RULE 377—*Contd.*

(ii) PROGRAMME FOR IMPROVEMENT IN THE FIELD OF GAMES AND SPORTS.

SHRI RASABEHARI BEHERA (Kalahandi): Sir, in the field of games and sports, India is lagging behind International standards. Besides, to introduce discipline in life and to improve physical and mental condition of our young boys and girls the nation should adopt a Sports Policy which will touch the common people, both urban and rural areas and inspire our younger generation to a new vision of life.

With that end in view I urge upon the Union Government to do an organised time-bound result oriented effective follow-up programme which has to be drawn up through the National Olympic Association and its State branches. Sports and games can improve through a systematic, sustained and seriousness with scientific system with a stipulated scheme.

The Central Government should start a physical education movement throughout the country and step up the pace of allied programme for inculcating a spirit of determination and will-power of the generations to come.

The overall expenditure for sports activities in the country does not workout even to 'six paise' per head. We have not been able to involve every healthy person of the country in games and sports. Eighty per cent of our people in the country belong

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*The following Members also re corded their votes.

**Introduced with the recommen dation of President.

AYES: Dr. Krupasindha Bhai, Sar vashree Bhookhabhai, Shiv Prasad Shau Maldevji M. Odedra, Prof. Nir mala Kumari Shaktawat and Shri Virda Ram Phulwariya.

NOES: Shri Dhanik Lal Mandal.